

3

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 147/230/HDB/2017
NAME OF THE COMPANY	ECap Equities Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	ECap Equities Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVINDRA	Advocate	 ravindrankam123@gmail.com	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M. Ravindra Ankam, Ld. Counsel for the Petitioner.

CP is disposed of by separate orders.



Member (T)



Member (J)

binnu